

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY  
PART I, SECTION 1, DATED THE 14<sup>th</sup> JANUARY, 2022]

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE,  
NEW DELHI-110001.

January 14, 2022  
Pausha 24, 1943 (Saka)

**NOTIFICATION**

No. 37/1/(VIII)/2022/T. The following order by the President dated the 14<sup>th</sup> January, 2022 is published for general information: -

“In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Monday, the 31<sup>st</sup> January, 2022 at 11.00 A.M.

January 14, 2022

Ram Nath Kovind  
PRESIDENT”

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UTPAL KUMAR SINGH  
SECRETARY GENERAL

No. 37/1/(VIII)/2022/T

January 14, 2022  
Pausha 24, 1943 (Saka)

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*P.C.T.*  
*14.1.2022*  
(P. C. TRIPATHY)  
JOINT SECRETARY